

MOST IMMEDIATE

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

To,

**The Officers of Delhi Higher Judicial Service (Central)
Tis Hazari Courts, Delhi**

No. 39084 /Rules/Gaz/2022

Dated 7 5 MAY 2022

Sub:- Special Casual Leave to the Officers of the Delhi Higher Judicial Service during the ensuing summer vacation of 2022.

Sir,

In compliance to letter No.2994-3006/DHC/Gaz/G-4/DHJS/ SumVac/2022 Dated 23.05.2022 (copy enclosed) on the above noted subject received from the Hon'ble High Court of Delhi, New Delhi, you are requested to intimate the period of special casual leave of 21 days during the period with effect of 01.06.2022 to 30.06.2022.

You are hereby further requested to intimate the dates during which you are willing to perform duty during the period from 01.06.2022 to 30.06.2022 to work on civil/criminal sides to **this office by 26.05.2022** positively for onward transmissions to Hon'ble High Court of Delhi, New Delhi.

Yours' faithfully

Delabas
25/5/2022

Encl:- As above

(DEEPAK DABAS)

Special Judge (NDPS) (Central)
Link Officer In-charge, Judicial Branch Central
For Principal District & Sessions Judge (Hqs)

No. 39085-195 /Rules/Gaz/2022

Dated 7 5 MAY 2022

Copy forwarded to :

- 1) Sr. AO(J)/AO(J)/Branch In-charges, all branches (Central) Tis Hazari Courts, Delhi.
- 2) The PS/ Reader to Ld. Principal District & Sessions Judge (Hqs)
- 3) The Website committee (English/Hindi), Tis Hazari Courts, Delhi.
- 4) The R&I Branch (Central) for uploading the same on LAYERS.

Delabas
25/5/2022

Special Judge (NDPS) (Central)
Link Officer In-charge, Judicial Branch Central
For Principal District & Sessions Judge (Hqs)

1025
24/5/22

2994-3006 IN THE HIGH COURT OF DELHI AT NEW DELHI
No. _____/DHC/Gaz/G-4/DHJS/SumVac/2022

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge, (East) Karkardooma Courts Complex, Delhi.
3. The Principal District & Sessions Judge, (South), Saket Courts Complex, New Delhi.
4. The Principal District & Sessions Judge, (Shahdara), Karkardooma Courts Complex, Delhi.
5. The Principal District & Sessions Judge, New Delhi District, Patiala House Court Complex, New Delhi
6. The Principal District & Sessions Judge, (North-West), Rohini Courts Complex, Delhi.
7. The Principal District & Sessions Judge, (North-East) Karkardooma Courts Complex, Delhi
8. The Principal District & Sessions Judge, (South-East), Saket Courts Complex, New Delhi.
9. The Principal District & Sessions Judge, (North), Rohini Courts Complex, Delhi.
10. The Principal District & Sessions Judge, (West), Tis Hazari Courts Complex, Delhi.
11. The Principal District & Sessions Judge, (South-West), Dwarka Courts Complex, New Delhi.
12. The Principal District & Sessions Judge, cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
13. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi

New Delhi, dated, the 23rd May, 2022

Sub : Special Casual Leave to the officers of the Delhi Higher Judicial Service during the ensuing summer vacation of 2022.

Sir/ Madam,

I am directed to say that Hon'ble the Acting Chief Justice and Judges of this Court have been pleased to resolve that the officers of Delhi Higher Judicial Service may avail Special Casual Leave of 21 days during the period with effect from 01.06.2022 to 30.06.2022 (both days inclusive). The officers of Delhi Higher Judicial Service may individually exercise their option to specify their period(s) of special casual leave, subject to the supervision and orders of the concerned Principal District & Sessions Judge, who will ensure that sufficient number of officer(s) of Delhi Higher Judicial Service, in his District/Sessions Division, remain on duty every day (except Sundays and Second Saturday) to work in both civil and criminal jurisdictions.

Yours faithfully



(Surender Pal)
Deputy Registrar (Gaz. IB)
for Registrar General

Endst. No. _____/DHC/Gaz/G-4/DHJS/SumVac/2022

Dated :th May, 2022

Copy forwarded for information and necessary action to the Director (Administration), Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.